

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01-03-2017

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
164/16	185/17	Hearing	391-394	Mindtree Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(Petitioner ☒ Respondent)

TATVA LEGAL

N.K. Dilip, Advocate

9845436595

ORDER

Heard learned Counsel for petitioner about maintainability of this
Application before this Tribunal. He has filed Memo, for consideration posted to
14/03/2017.


Member (J)


Member (T)